

राजस्थान राज्य बिजली बोर्ड ने माही बजाजसागर परियोजना (70 मेगावाट की यूनिट-तीन) तथा राजस्थान नहर की अनुपग शाखा में 9 मेगावाट की प्रतिष्ठापित क्षमता वाले लघु जल-विद्युत केन्द्रों के बारे में केन्द्रीय विद्युत प्राधिकरण में उनका तकनीकी और आर्थिकदृष्टिसे मूल्यांकन करने के लिए परियोजना रिपोर्टें भेजी हैं।

(ग) और (घ) . राज्य योजनाओं के लिए केन्द्रीय सहायता ब्लाक ऋणों और अनुदानों के रूप में दी जाती है और इसका किसी विशेष विकास शीर्ष अथवा परियोजना से संबन्ध नहीं होता। तथापि, चुनी गई सिंचाई परियोजनाओं के निर्माण-कार्यों में तेजी लाने तथा अतिरिक्त लाभ प्राप्त करने के उद्देश्य से भारत सरकार ने राज्यों को 1975-76 तथा 1976-77 में अग्रिम योजना सहायता देने का फैसला किया था। राजस्थान को इन वर्षों में 9 करोड़ रुपये की अग्रिम योजना सहायता दी गई थी। चालू वर्ष के दौरान भी सिंचाई स्कीमों के लिए राज्यों को अग्रिम योजना सहायता देने का प्रस्ताव है।

अन्तर्राज्यीय पारेषण लाइनों की केन्द्रीय प्रायोजित स्कीमों के अन्तर्गत, जयपुर-बदरपुर तथा मथुरा-भरतपुर लाइनें पूर्ण हो गई हैं और चालू वर्ष के दौरान मध्य प्रदेश और राजस्थान के बीच उज्जैन-कोटा लाइन की वास्तविक और वित्तीय प्रगति को ध्यान में रखते हुए इस लाइन के लिए धन दिया जाएगा।

Expenditure Incurred on Furnishing Erstwhile Ministers' and Present Ministers' Residences

4632. SHRI MANOHAR LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 313 on the 4th July, 1977 regarding expenditure incurred on the erstwhile Ministers' residences and state:

(a) the items of furniture and of general use supplied to them; and

(b) the expenditure incurred on furnishing the residences and offices of the present Ministers?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) There are various articles of furniture which are supplied to the Ministers. A list of major items of furniture and electric appliances which are supplied is enclosed.

(b) An expenditure of Rs. 93,111/- has been incurred on furnishing the residences of the present Ministers during the period from 1st April, 1977 to 30th June, 1977. The information regarding expenditure on furnishing offices is being collected and will be placed on the Table of the House.

Names of Major articles of Furniture generally supplied to Hon'ble Ministers.

(This list is indicative and not exhaustive.)

(a) CIVIL:

1. Curtains
2. Carpet—Decora/Woolen
3. Cotton Durret.
4. Durries
5. Sofa Sets
6. Centre Table
7. Beds—Light/Heavy
8. Mattress—Foam/Cotton
9. Bed Side tables
10. Almirahs—Steel/Wooden
11. Dining Table
12. Dining Chairs
13. Side Board
14. K. P. Table
15. K. P. Almirah
16. Towel Rail
17. Bath Board/Steel.
18. G. I. Tub

19. Side Table
20. Garden Chair
21. Garden Teapoy
22. Door mats
23. Jute Matting
24. Peg table
25. Book case
26. Bay window seats
27. Dressing table
28. Dressing stool
29. Coir matting
30. Chest of drawer
31. Fire side seats
32. Peon bench
33. Sentry box
34. Teapoy
35. Dewan

(b) ELECTRICAL:

1. Geysers
2. Pedestal Fans
3. Table Lamps
4. Floor Stand Lamps
5. Heaters
6. Air Circulators.

(c) AIR CONDITIONING

1. Refrigerators.
2. Air-Conditioning Units
3. Room Coolers
4. Desert Coolers

Overdues of Agriculturists in Drought Prone Areas of Maharashtra

4633. SHRI ANNASAHEB GOTKHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the problem of overdues of agriculturists in drought prone

areas of Mharashtra has been assuming alarming proportion;

(b) if so, the magnitude thereof;

(c) whether the problem has resulted in creating a serious situation there, because of consequent failure of rains; and

(d) the modes in which they may be suitably relieved so that their blocked channels of financial assistance are reopened?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d). Out of 25 districts in the State of Maharashtra 6 districts, i.e. Nasik, Poona, Sholapur, Ahmednagar, Sangli and Satara have been declared as drought prone districts and are covered by the Drought Prone Areas Programme. Further, 7 other districts of Buldana, Bhir, Nanded, Nagpur, Parbhani, Wardha and Yeotmal where more than 50 per cent of the villages, on the average, are reported to have been affected by scarcity conditions over the last few years, are also susceptible to drought. For the State as a whole, the percentage of villages reported to be affected by drought was 15 per cent in 1974-75, 47 per cent in 1975-76 and 29 per cent in 1976-77.

In Maharashtra State, as against the total loan outstanding of Rs. 229 crores as on 30-6-1976, Rs. 103 crores represented overdues at the level of primary credit societies. The amount of overdues of more than 3 years constituted 19 per cent of the total overdues of the State. The loans outstanding and loans overdue in the 13 districts susceptible to drought are given in the statement.

In the cooperative system, relief for agriculturists in areas affected by drought is provided by conversion of the short-term production loans which are due for repayment into medium-term loans upto a maximum period of 5 years. This relief is available where the crop damage is more than 50 per